

आयकर अपीलीय अधिकरण, 'डी' न्यायपीठ, चेन्नई ।

IN THE INCOME TAX APPELLATE TRIBUNAL
"D" BENCH, CHENNAI

श्री एन.आर.एस. गणेशन , न्यायिक सदस्य एवं श्री ए. मोहन अलंकामणी ,
लेखा सदस्य , के समक्ष ।

BEFORE SHRI N.R.S.GANESAN, JUDICIAL MEMBER AND
SHRI A.MOHAN ALANKAMONY, ACCOUNTANT MEMBER

आयकर अपील सं./I.T.A.Nos.2511, 2512 & 2513/Mds./2014
(निर्धारण वर्ष /Assessment Years :2009-10, 2009-10 & 2009-10)

Mr.K.Suresh,
Prop.Suresh Medicals,
G.K.V.Hospital,
Mangalapuram Bus Stop, Medical
College Road,
Thanjavur 613 017.

Vs. The Income Tax Officer,
Ward 1(1),
Thanjavur.

PAN BGEPS 1627 Q

(अपीलार्थी /Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से / Appellant by : None
प्रत्यर्थी की ओर से/Respondent by : Mr.N.Madhavan,JCIT, D.R

सुनवाई की तारीख/ Date of hearing : 07.05.2015

घोषणा की तारीख /Date of Pronouncement : 07.05.2015

आदेश / O R D E R

PER A.MOHAN ALANKAMONY , ACCOUNTANT MEMBER:

These three appeals are filed by the Assessee, aggrieved by the separate orders of the Learned Commissioner of Income Tax(A), Tiruchirapalli passed under sections 271A, 271B & 271(1)(c) respectively read with section 250 of the Act in ITA No. 98/2012-13/CIT(A)/Try, ITA No.99/2012-13/CIT(A)/Try and ITA No.100/2012-13/CIT(A)/Try, all dated 18.07.2014 and for the assessment year 2009-10.

2. When the three appeals were taken up for hearing, nobody appeared on behalf of the assessee to pursue the appeals. Therefore, we are of the opinion that the assessee is not interested in conducting the cases, hence following the decision of the Delhi Bench of the Tribunal in the case of C.I.T. vs. Multiplan (India) Ltd.(38 ITD 320) (Del.), we hereby dismiss both the appeals filed by the assessee *in limine*.

3. In the result, the three appeals filed by assessee are dismissed.

Order pronounced in the open court after conclusion of hearing
on 7th May, 2015 .

Sd/-
(एन.आर.एस. गणेशन)
(N.R.S.GANESAN)
Judicial Member

Sd/-
(ए. मोहन अलंकामणी)
(A.MOHAN ALANKAMONY)
Accountant Member

Chennai,
Dated the 7th May, 2015.

K s sundaram.

आदेश की प्रतिलिपि अग्रेषित/Copy to:

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|------------------------------|--------------------------|
| 1. अपीलार्थी/Appellant | 2. प्रत्यर्थी/Respondent |
| 3. आयकर आयुक्त (अपील)/CIT(A) | 4. आयकर आयुक्त/CIT |
| 5. विभागीय प्रतिनिधि/DR | 6. गार्ड फाईल/GF |